POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

EXIM FINANCE LIMITED (the "Target Company" or "EFL")

The details subsequent to the completion of the offer made vide Public Announcement dated February 03, 2006 in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by the Acquirers to acquire upto 620300 fully paid-up Equity Shares of Rs.10/- each, representing 20% of its paid up equity and voting share capital at a price of Rs.10/- per share of the Target Company are as under:

1. Name of the Target Company : **Exim Finance Limited**

2. Name and Address of the Acquirer(s) including PACs : **<u>Acquirers</u>**
   Sri Rajkumar Ladha, Sri Giriraj Ladha and Sri Omprakash Ladha all residing at Flat No A-231, Century Park Appt., #48, Richmond Road, Bangalore-560025

3. Name of Manager to the offer : **Ashika Capital Limited**

4. Name of Registrar to the offer : **Maheshwari Datamatics Pvt. Ltd.**

5. Offer details
   a) Date of Opening of the Offer : July 06, 2006
   b) Date of Closing of the Offer : July 25, 2006

6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs.10/-		Rs.10/-	
2.	Share holding of acquirers & persons deemed to be acting in concert before MOU/P.A.	396000 (12.77% of the paid up equity and voting share capital)		396000 (12.77% of the paid up equity and voting share capital)	
3.	Shares acquired by way of MOU & Preferential allotment	1298800 (41.88% of the paid up equity and voting share capital)		1298800 (41.88% of the paid up equity and voting share capital)	
4.	Shares acquired in the Open Offer	620300 (20% of the paid up equity and voting share capital)		144500 (4.65% of the paid up equity and voting share capital)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs.62,03,000/-		Rs.14,45,000/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7.	Post Offer shareholding of acquirers (2+3+4+6)	2315100 (74.65% of the paid up equity and voting share capital)		1839300 (59.30% of post voting equity share capital)	
8.	Pre and Post Offer shareholding of public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1406700 (45.35% of the paid up equity and voting share capital)	786400 (25.35% of the paid up equity and voting share capital)	1406700 (45.35% of the paid up equity and voting share capital)	1262200 (40.70% of the paid up equity and voting share capital)

7. Status of the Escrow Account : The balance amount lying in the escrow account will be released to the Acquirers.

8. Payment of interest, if any : Nil

9. Status of Investor Complaints : Nil

The Acquirers accepts full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by :

Manager to the Offer:
ASHIKA CAPITAL LIMITED
(Contact Person: Ms. Astha Singhania)
1008, Raheja Centre, 214, Nariman Point, Mumbai-400 021
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E-mail: astha@ashikagroup.com

On behalf of Acquirers : Sri Rajkumar Ladha, Sri Giriraj Ladha and Sri Omprakash Ladha

Place: Kolkata

Date:09/08/2006